

RAJASTHAN HIGH COURT, JODHPUR


**ORDER**

No. Estt/HC/2017/324

Date : 05.07.2017

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Shri Nandkishore Vaishnav S/o Shri Omprakash Vaishnav, Probationer- Trainee Junior Judicial Assistant, Rajasthan High Court, Jodhpur is hereby accepted with effect from **today i.e. 05.07.2017**

BY ORDER

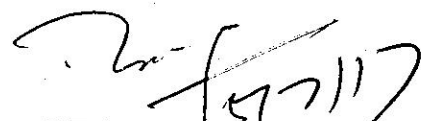
  
REGISTRAR (ADMN.)

No.I/A(iii)(a)(10)82/2016/1602

Date : 05.07.2017.

Copy forwarded to the following for information and necessary action;

1. The Registrar (Admn./Class./ CPC), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
2. Concerned Sr./Dy. Registrars, Rajasthan High Court, Jodhpur
3. Concerned AOJ/AOs, Rajasthan High Court, Jodhpur.
4. D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
5. Confidential Branch, Rajasthan High Court, Jodhpur.
6. Leave Clerk/Bill Clerk/ Cashier, Rajasthan High Court, Jodhpur.
7. Concerned Shri Nandkishore Vaishnav S/o Shri Omprakash Vaishnav, resident of 12, Premsagar Bera, Parihar Nagar, Bhadwasia, Jodhpur-342007.
8. Personal file.

  
REGISTRAR (ADMN.)